

(c) The main factor is the anticipated requirement of the Central Government in view of the Second Five Year Plan.

Shri Sanganna: May I know the present promoted quota of I.A.S. officers for each State?

Shri Datar: That I have not got. But the present strength of all the cadres together is 1188 and it is likely to be increased to 1513 for the Central as well as the State requirements.

Shri Sanganna: May I know whether there is any difference between the Central deputation and the State promoted quotas of the services in the matter of pay and what kind of control the State Governments have over the Central deputation quota?

Shri Datar: When they serve in connection with the affairs of the Centre then they are amenable to the Central Administration. When they are working in the States they are naturally amenable to the State Governments concerned.

Shri Krishnacharya Joshi: May I know what is the strength of the Hyderabad cadre and whether Government propose to increase the quota?

Shri Datar: The present number is 72 and it is going to be increased to 111.

Shri Thimmaiah: Is it a fact that certain Governments have sent lists of candidates eligible for promotion to the I.A.S. and, if so, whether they have been approved by the Central Government?

Shri Datar: That is an entirely different question. But, I would inform the hon. Member that whenever certain names are sent against the promotion quota, then they are examined by us and they have ultimately to be examined by the UPSC.

Shri Nanadas: May I know whether there is any proposal to convert the State cadres into IAS cadres and, if so, whether the question of reservation will be taken up?

Shri Datar: There is no question of removing the State cadre and having only the IAS cadre. We are going to have as many people as possible, consistently with the quotas fixed for the various States.

Commonwealth Army Chiefs' Conference

*1418. **Shri Janardhan Reddy:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Commonwealth Army Chiefs' Conference was held at Camberley from the 17th August, 1955; and

(b) if so, the matters discussed therein?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) Report on the discussions is not yet available. Generally matters of professional interest to the armies of the various countries concerned are discussed.

Shri Janardhan Reddy: May I know the personnel of Indian representatives?

Sardar Majithia: This year it was Gen. Shrinagesh and Lieut. Gen. K. S. Thimmayya.

Shri Janardhan Reddy: May I know whether this conference was the same as the one which was called by Gen. Harding, Chief of the Imperial Staff?

Sardar Majithia: Yes, it is the same.

Public Loans

*1419. **Shri Kasliwal:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a number of State Governments have started floating loans; and

(b) if so, whether the previous sanction of the Central Government was obtained in each case before doing so?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat):

(a) Ten State Governments have raised loans in the market in August this year.

(b) Yes, Sir.

Shri Kasliwal: May I know for what purposes these loans are going to be used?

Shri B. R. Bhagat: For development purposes.

Shri Kasliwal: May I know whether the running yields of these loans vary from State to State and also whether the running yields on all these loans are a little higher than the Central Government loans quoted this year, and if so, why?

Shri B. R. Bhagat: What does he mean by yields? Does he mean the interest?

Mr. Speaker: Yes, the interest to the State.

Shri B. R. Bhagat: The interest on the loan is 4 per cent in all cases.

Shri Kasliwal: My second part of the question was not answered. Is the interest on these loans higher than the Central Government loan and if so, why?